

**LAXMI COMMERCIAL BANK**

\*219. SHRI ABDUL GHANI DAR : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 2505 on the 15th June, 1967 and state :

(a) the progress since made in the inquiry being conducted into the affairs of the Laxmi Commercial Bank; and

(b) when the report is likely to be submitted ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) and (b). The answer to Unstarred Question No. 2505 on the 15th June, 1967 having been in the negative, the question of the progress of the enquiry or of a report does not arise. However, investigations are being carried on by the Income-tax Department in the matter of certain deposits with the Bank.

**WORKING OF WILLINGDON HOSPITAL, NEW DELHI**

\*220. SHRI YASHPAL SINGH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the attention of Government has been drawn to the articles written in the "Hindustan Times" on the working of the Willingdon Hospital, New Delhi;

(b) if so, Government's reaction thereto; and

(c) the action proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT : (SHRI B. S. MURTHY) : (a) Yes, Sir.

(b) and (c). Government are examining the various suggestions made.

**RESERVE BANK STEERING GROUP'S REPORT ON INCOMES, WAGES AND PRICES**

\*221. SHRI RAM KISHAN GUPTA : SHRI CHENGALRAYA NAIDU :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 6203 on the 20th July, 1967 and state :

(a) whether Government have since considered the Report of the Reserve Bank

of India Steering Group on Incomes, Wages and Prices; and

(b) if so, the outcome thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The Report is still under consideration of Government.

**दिल्ली में मेडिकल कालेजों में दाखिला**

\*222. श्री कंवर लाल गुप्त : क्या स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के मेडिकल कालेजों में दिल्ली के प्रथम श्रेणी में उत्तीर्ण विद्यार्थियों को भी दाखिला नहीं मिलता है ;

(ख) यदि हां, तो गत तीन वर्षों में ऐसे कितने विद्यार्थियों को दिल्ली में दाखिला नहीं मिला; और

(ग) दिल्ली में एक नया मेडिकल कालेज कब तक खोलने का सरकार का विचार है ?

स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्रालय में उप-मंत्री (श्री बी० एस० मूर्ती) : (क) जी हां ।

(ख) दिल्ली के तीन मेडिकल कालेजों में से लेडी हाईंग मेडिकल कालेज और मौलाना आजाद मेडिकल कालेज में छात्रों को दाखिला योग्यता के अनुसार उनके द्वारा आइ०एस०सी० अथवा वी०एस०सी० क्वालिफाइंग परीक्षा में अर्जित अंकों के आधार पर दिया जाता है । गत तीन वर्षों में 59 छात्रों को जिन्होंने अपनी पिछली क्वालिफाइंग परीक्षा में प्रथम श्रेणी प्राप्त की थी, इन कालेजों में दाखिला नहीं मिल सका ।

अखिल भारतीय आयु विज्ञान संस्थान में दाखिले प्रतियोगिता-प्रवेश-परीक्षा के आधार पर दिये जाते हैं । ऐसी प्रवस्था में जिन

छात्रों को दाखिला नहीं मिल सका उनके डिबिजन की बात कोई मायने नहीं रखती ।

(ग) दिल्ली में एक नये मेडिकल कालेज खोलने का मामला विचाराधीन है । अभी तक इस मामले पर कोई निर्णय नहीं लिया गया है ।

#### OVERDRAFTS BY STATES ON R.B.I.

\*223. SHRI SRADHAKAR SUPAKAR :  
SHRI J. K. MONDAL :  
SHRIMATI TARA SAPRE :  
SHRI RAGHUVIR SINGH  
SHASTRI :  
SHRIMATI SUSHILA ROHATGI :  
SHRI S. K. SAMBANDHAN :

Will the Minister of FINANCE be pleased to state :

(a) the names of the States who have not so far cleared their overdrafts on the Reserve Bank of India; and

(b) the steps taken or proposed to be taken by Government to curb the rising tendency to resort to overdrafts by the State Governments ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The Governments of Andhra Pradesh, Bihar, Madhya Pradesh, Madras, Mysore, and Rajasthan are still running overdrafts with the Reserve Bank.

(b) In March last, the Reserve Bank enlarged the facilities for temporary accommodation from the Bank in order to give the State Governments greater flexibility in their ways and means position. Simultaneously, the Bank also advised the State Governments that in case an unauthorised overdraft persisted in future, the Bank would be compelled to consider the stoppage of their payments. The matter is being pursued by the Reserve Bank with the State Governments concerned.

#### THEFT OF OPIUM FROM NEEMUCH OPIUM FACTORY

\*224. SHRI S. S. KOTHARI : Will the Minister of FINANCE be pleased to state :

(a) Whether it is a fact that there has been theft of opium from the Opium Factory at Neemuch;

(b) if so, whether the culprits have been apprehended;

(c) the amount of loss sustained; and

(d) the steps which Government are taking to check such thefts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) No, Sir. No theft of opium from the Opium Factory at Neemuch has come to Government's notice. A theft of opium in the Opium Godowns at Mand-saur, however came to the notice of Government on 15-9-1967. The loss discovered till now by the Department amounts to 18 bags weighing 628.500 kgs. net.

(b) The Police have so far arrested 37 persons suspected to have had a hand in the theft at Mandsaur.

(c) Rs. 19,325.34.

(d) The question of further tightening the security arrangements in the Opium Factories at Mandsaur, Neemuch and Ghazi-pur is being examined by the Government.

#### INCOME-TAX DUE FROM SHRI BIJU PATNAIK'S FIRMS

\*225. SHRI HEM BARUA :  
SHRI KAMESHWAR SINGH :  
SHRI MOLAHU PRASAD :  
SHRI RABI RAY :

Will the Minister of FINANCE be pleased to state :

(a) whether any total assessment of the Income-tax due from Shri Biju Patnaik's concerns like Kalinga Airways, Kalinga Tubes etc. has been made;

(b) whether any attempt towards the recovery of Income-tax dues from the above party has been made; and

(c) if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) No, Sir. Some assessments have been made, while others are still pending.

(b) Yes, Sir.

(c) In addition to the advance tax, a sum of Rs. 1,18,000/- has been collected during 1967-68. Particulars of the collections in the years 1961-62 to 1966-67 will be obtained and placed on the Table of the House.